

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Nine.

(b) and (c) Yes, Sir. These are planned to be provided by March '92.

[English]

Merger of Executive and Ministerial Cadres by Delhi Administration

1355. SHRIMATI D. K. BHANDARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Administrative Tribunal orders on status quo on merger of two cadres known as executive and ministerial have been implemented by Delhi Administration; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The Delhi Administration has reported that the Central Administrative Tribunal has not passed any order of *status-quo* on the merger of executive and ministerial services of Delhi Administration Subordinate Service Cadre. However, the CAT has passed certain interim orders on transfer/posting from the erstwhile executive cadre to ministerial cadre and vice-versa, which orders are implemented by the Delhi Administration.

Compensation paid to persons killed injured during Elections

1356. SHRI GOVINDRAO NIKAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of compensation paid to the injured and the next of kins of those who lost their lives in violence during election period State-wise;

(b) the details of loss and looting of property during such incidents. State-wise; and

(c) the steps the Government propose to take to tackle such situations in future?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The information is being collected from State Governments/Union Territory Administrations and will be laid down on the Table of the House.

(c) Under the VIIIth Schedule to the Constitution, 'Public Order' and 'Police' are State subjects. The primary responsibility for maintenance of law and order thus directly devolves on the State Governments. Nevertheless, the Central Government remains in touch with the State Governments and constantly monitors and reviews the situations. As and when necessary, suitable assistance is also provided to the State Governments.

Upliftment of Fishermen Community

1357. SHRI K. MURALEEDHARAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the programmes implemented by the Government for the upliftment of the fishermen community; and

(b) whether there is any scheme to write-off the loans and other debts in the name of these people in case they sustain loss due to natural calamities?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Important welfare programmes implemented by the Government for upliftment of the fishermen are:

(i) Group Accident Insurance for Active Fishermen;

- (ii) Development of Model Fishermen Village having housing, drinking water and community hall; and
- (iii) Savings-cum-Relief for Marine Fishermen.
- (b) No, Sir.

12.00 hrs.

[*Translation*]

KUMARI UMA BHARATI (Khajuraho): Mr. Speaker, Sir, I thank you for giving me an opportunity to speak. I want to draw the attention of the hon. Members, particularly the lady members to mushroom growth of centres throughout the country, particularly in Delhi, which are conducting pre-natal sex determination tests. If the foetus is of a female child, it is aborted.

Mr. Speaker Sir, here I would like to cite an example of an incident that occurred in Rohtak. A few days back a tea stall owner reported to a police station that a dog was carrying the body of a newly born child in his mouth. It came to light later that such incidents occur there frequently. A journalist had gone there to collect the facts. He brings out a magazine also. He highlighted an amazing fact that on the one hand the sex ratio in the country is 929 females per 1000 males, on the other it is 866 females per 1000 males in and around Rohtak. This means that the balance is getting disturbed... (*Interruptions*)

Don't take it lightly, it is a serious matter... (*Interruptions*) It is happening particularly in a country like India. Mr. Speaker, Sir, I should not have interrupted but I had to do so because whenever we discuss the plight of women in the House the male Members think as if something interesting is going on... (*Interruptions*).

Mr. Speaker, Sir, I thank all those Members who are supporting me and are with me. Mr. Speaker, Sir, On the one hand we worship and pay reverence to women folk during the 'Navaratri' twice a year whereas on the other hand girls are treated as burden. This is happening throughout the country, particularly in Delhi. I would not blame the women because if they give birth to girls continuously they have to face lot of difficulties in the family.

Sir, I would like to say that an Act like the Sharada Act may be enacted to stop this practice. Though it is true that Sharada Act has not been able to check the child marriage completely but in case there is a complaint, the child marriage is stopped. I hope that if a legislation to stop this practice of sex determination tests is enacted, people would not treat girls as burden anymore. There was a mention of it in a letter from the Minister of Human Resource Development addressed to almost all the hon. Members of Parliament. I would appeal to all the Members present in the House to urge upon the government to enact such a legislation. It should be made a legal offence and the doctors who conduct such tests should be punished. If a law is not made the problem would become very serious.

I thank all the Members who have supported me... (*Interruptions.*)

[*English*]

MR. SPEAKER: I think lady Members are in minority in this House though not outside. I think the House will give them full protection today at least.

(*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): Sir, you can put them in one line.

SHRI SOMNATH CHATTERJEE: Protection is there is in this